

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 10818/2022

(Arising out of impugned final judgment and order dated 08-07-2022 in MUA227 No. 3834/2022 passed by the High Court Of Judicature At Allahabad)

MOHINI GUPTA & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 161981/2022 - EXEMPTION FROM FILING O.T.
IA No. 161980/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(Cr1) No. 12733/2022 (II)

IA No. 177060/2022 - EXEMPTION FROM FILING O.T.

IA No. 177059/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 25-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Ms. Vipasha Singh , AOR

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR
Mr. Yagyawalkiya Singh, Adv.

Mr. Gautam Das, AOR

Mr. Vinay Kumar Sharma, Adv.

Mr. Dharendra Kumar Jha, Adv.

Ms. Smita Samantaray, Adv.

Ms. Vandana Miglani Bebarta, Adv.

Ms. Gitanjali Tripathy, Adv.

Mr. Tarun Kant Samantaray, Adv.

Mr. Santosh Kumar Bebarta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 08.05.2023.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)